

In the National Company Law Tribunal, Jaipur

IA No. 09/JPR/2018

IA No. 07/JPR/2018

IA No. 12/JPR/2018

IB No. 65(PB)/2018

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s Piramal Enterprises Ltd.Financial Creditor

VS.

**Sun System Institute of Information Technology
.....Respondent**

Order delivered on 07.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Ajatshatru Meena, Adv.
For Respondent(s) : Vaijayant Paliwal, Adv.
Dushyant Manocha for IRP
Shashank Aggarwal, Adv. For Piramal

ORDER

It is brought to the notice of this Tribunal that an appeal against the order passed by the Hon'ble Principal Bench, New Delhi, NCLT has been filed before the Hon'ble NCLAT and that the same is pending before Hon'ble NCLAT. It is also further brought to the notice of this Tribunal that the appeal is listed today



for disposal. In the circumstances, await the orders of Hon'ble NCLAT and in relation to the appeal, parties to appraise this Tribunal about the status of the appeal on the next date of hearing. Post the matter on 14.09.2018

8

Sd-

(R. Varadharajan)
Member (Judicial)